

DIVISION BENCH  
COURT - II

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/226(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MADANKUMAR KISHORILAL AGARWAL VS PARAMOUNT HOSPITALS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Navneet Sewak, Adv. ] For the Petitioner

Mr. Akhilesh Shrivastava, Adv. ] For the Respondent

Mr. Sumit Devralia, CMA ]

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel/Authorised Representative appearing on behalf of the respondent present.
2. In view of the fact that an appeal has been preferred against the Order dated 30.01.2024.
3. Therefore, list the matter for further consideration on **13.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*